# OFFICE OF THE PRINCIPAL DISTRICT \& SESSIONS JUDGE (HQ): DELHI TIE HAZARI COURTS <br> ORDER 

On attaining the age of superannuation Ms. Kusum Lata W/o Sh. Rajesh Kumar, Sr. Judicial Assistant, E.C. No.-2361, shall retire from Government Service with effect from 31/01/2023 (Afternoon).

(IRISH KATHPALLA)
Principal District \& Sessions Judge ( HQs )
Delhi l $V$
$8320-55$
No. $\qquad$ Admin. II/PP/Ret./2023

Copy forwarded for information and necessary action to:-
1 The Office of the Principal District \& Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.

2 The Drawing and Disbursing Officer, East District, KKKD Courts, Delhi.
3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, East District, KKD Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
4 The Pay \& Accounts Office, through the concerned Accounts Branch.
5 The Leave Sanctioning Authority, East District, KKD Courts, Delhi.
6 The Sr. A.O. (J), A.O. (Judicial), Vigilance \& Litigation Branch, District Central \& East Delhi/ New Delhi.
7 Dealing Assistants- ACTs Cell, Seniority \& Promotion-JA (Admn-II), Transfer \& Posting (Admn-II), District Central, This Hazari Courts, Delhi.

8 The Pay Bill Clerk and Service Book Clerk, East District, KKD, Delhi, for further necessary action.
The Web-Site Committee, This Hazari Courts, Delhi.
10 Hindi Section, Cis Hazari Courts, Delhi.
11 Promotion Cell, This Hazari Courts, Delhi.
12 Layers Seat, This Hazari Courts, Delhi.
13 Pension Cell, East District, KKD, Delhi.
14 Ms. Kusum Lata W/o Sh. Rajesh Kumar, Sr. Judicial Assistant/Reader in the court of Sh. Chandra Shelchar, Ld. DJ (Commercial), East District, KKD Courts, Delhi with the direction to process regarding surrendering of government accommodation, if occupied.
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